

Title: Need to bring forward the legislation to amend the Central Pesticides and Seeds Act, 1968 during this Session.

SHRI K. YERRANNAIDU (SRIKAKULAM): Sir, I am raising an issue regarding the farmers. In the very same House, during the last Session, our hon. Agriculture Minister gave an assurance that he would bring forward a legislation to amend the Pesticides and Seeds Act, 1968.

Sir, you are aware that so many farmers had committed suicide in Andhra Pradesh, Karnataka and in other parts of India. The present Act is helpful to the traders and all the blackmarketeers. That is why, the hon. Agriculture Minister gave an assurance that he would bring forward this legislation in the Winter Session. There is a lot of pressure from the farming community and from our party Members also. That is why, I raised this issue in the Business Advisory Committee also. The hon. Parliamentary Affairs Minister gave an assurance in this context. Now, the Rabi season is also coming. I hope the entire House is in favour of passing this legislation.

The Pesticides and Seeds Act was thoroughly evaluated and scrutinised by the Government of Andhra Pradesh. The Government of Andhra Pradesh suggested so many amendments in order to make the provisions very stringent. Everybody has accepted them. So, what is the problem in bringing forward the necessary legislation? Shri Barnala is here. Shri Khurana is also coming. The hon. Agriculture Minister and the Parliamentary Affairs Minister, both promised this House in this regard. The Session will continue up to 23rd of this month. My humble submission is that the Government should bring forward the legislation during this Session itself to amend the Central Pesticides and Seeds Act, 1968...(Interruptions)

SHRI PRITHVIRAJ D. CHAVAN (KARAD): You are the supporting party. So, you can tell the Government to do it...(Interruptions)

SHRI K. YERRANNAIDU :Everybody is supporting it. You will also support it. We all belong to the farming community.

SHRI PRITHVIRAJ D. CHAVAN :We are not supporting the Government...(Interruptions)